**Annexure – 5**

**Name of the corporate debtor; Richi Rich Agro Foods Private Limited; Date of commencement of CIRP; 01.08.2023 List of creditors as on: 24.10.2024**

**List of operational creditors (Workmen)**

(Amount in₹)

| Sl. No. | Name of authorised representative, if any | Name of workman | Identification No. | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if applicable | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | NIL | | | | | | | | |
| | | | | | | | | | | | | | | |
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